

Reviews on and Annual Reports of Central Fisheries Corporation Ltd. Howrah for 1979-80, 1980-81 and two Statements for delay. Review on and Annual Report of Bihar State Forest Development Corporation Ltd. Patna for the year ended 30th September, 1979 and Statement for delay.

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1966 :

(a) (i) Review by the Government on the working of the Central Fisheries Corporation Limited, Howrah, for the year 1979-80.

(ii) Annual Report of the Central Fisheries Corporation Limited, Howrah, for the year 1979-80 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(b) (i) Review by the Government on the working of the Central Fisheries Corporation Limited, Howrah, for the year 1980-81.

(ii) Annual Report of the Central Fisheries Corporation Limited, Howrah, for the year 1980-81 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) Two statements (Hindi and English versions) showing reasons for delay in having the papers mentioned at (1) above.

[Placed in Library. See No. LT-6687/83].

(3) A copy each of the following papers (Hindi and English versions) under

section 619A of the Companies Act, 1956 :

(i) Review by the Government on the working of the Bihar State Forest Development Corporation Limited, Patna, for the year ended 30th September, 1979.

(ii) Annual Report of the Bihar State Forest Development Corporation Limited, Patna, for the year ended 30th September, 1979 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-6688/83].

**Societies Registration (Delhi Amendment) Ordinance, 1983, Arms (Amendment) Ordinance, 1983 Review on and Annual Accounts of Delhi Development Authority for 1981-82**

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS, SPORTS AND WORKS  
AND HOUSING (SHRI BUTA SINGH) :  
I beg to lay on the Table—

(1) A copy each of the following Ordinances (Hindi and English versions) under article 123 (2) (a) of the Constitution :

(i) The Societies Registration (Delhi Amendment) Ordinance, 1983 (No. 3 of 1983) promulgated by the President on the 22nd June, 1983.

(ii) The Arms (Amendment) Ordinance, 1983 (No. 4 of 1983) promulgated by the President on the 22nd June, 1983.

[Placed in Library. See No. LT-6689/83].

(2) (i) A copy of the Annual Accounts (Hindi and English versions) of the Delhi Development Authority

for the year 1981-82 together with Audit Report thereon, under sub-section (4) of section 25 of the Delhi Development Act, 1957.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the Accounts of the Delhi Development Authority, Delhi for the year 1981-82.

[Placed in Library. See No. LT-6690/83]

**Sugar (Price Determination for 1982-83 Production) Amendment Order, 1983**

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M.S. SANJEEVI RAO) : On behalf of Shri Bhagwat Jha Azad,

I beg to lay on the Table a copy of the Sugar (Price Determination for 1982-83 Production) Amendment Order, 1983 (Hindi and English versions) published in Notification No. G.S.R. 457 (E) in Gazette of India dated the 28th May, 1983 under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

[Placed in Library. See No. LT-6691/83]

Statement showing the action taken by Government on various assurances, promises and undertakings given by the Ministers during various sessions of Seventh Lok Sabha and Copy of Public Notice No. I-PR-NP/83 dt. 6.6.1983 regarding Newsprint Allocation Policy for 1983-84.

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : On behalf of Shri H.K.L. Bhagat I beg to lay on the Table :

- (1) The following statements (Hindi and English versions) Showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Seventh Lok Sabha :

(i) Statement No. XV—Second Session, 1980.

(ii) Statement No. XII—Sixth Session, 1981.

(iii) Statement No. XI—Seventh Session, 1981.

(iv) Statement No. X—Eighth Session, 1982.

(v) Statement No. VI—Ninth Session, 1982.

(vi) Statement No. V—Tenth Session, 1982.

(vii) Statement No. III—Eleventh Session, 1983.

[Placed in Library. See No. LT-6692/83]

- (2) A copy of Public Notice No 1-PR-NP/83 (Hindi and English versions) dated the 6th June, 1983 regarding the Newsprint Allocation Policy for the year 1983-84. [Placed in Library. See No. LT-6693/83].

**Employees Provident Funds (Second Amendment) Scheme, 1983 and Notification under Employees Provident Funds and Miscellaneous Provisions Act, 1952.**

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARMAVIR) : I beg to lay on the Table :

- (1) A copy of the Employees' Provident Funds (Second Amendment) Scheme, 1983 (Hindi and English versions) published in Notification No. G.S.R. 449 in Gazette of India dated the 18th June, 1983 under sub-section (2) of Section 7 of the Employees Provident Funds and Miscellaneous Provisions Act, 1952. [Placed in Library See No. LT-6694/83].
- (2) A copy of Notification No. S.O. 2459 (Hindi and English versions) published in Gazette of India dated the 4 t